

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No. 13499 of 2013

(Arising out of OIA-VAD-EXCUS-001-APP-305-306-13-14 Dated- 21/08/2013 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-I(Appeal))

Indusface Consulting Pvt Ltd

A/2-3, 3rd Floor, Status Plaza, Opp. Relish Resort,
Nr. Hero Honda Show Room, Akshar Chowk,
VADODARA, GUJARAT

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-i

1st Floor...Central Excise Building,
Race Course Circle, Vadodara,
Gujarat-390007

.....Respondent

APPEARANCE:

Shri. Saurabh Dixit, Advocate for the Appellant

Shri. Rajesh K Agarwal, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)**

DATE OF HEARING: 13.03.2023
DATE OF DECISION:21.03.2023

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 13497 of 2013.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**